

C. A. T. Bench, JAIPUR

Date of Order	M.P. NO. 106/93	Orders
19.3.93.	The petitioner in person.	<p>Heard. This is an M.P. for restoration of O.A. NO. 306/92 which was dismissed in default by this Tribunal on 11.1.93. It is stated by the petitioner that on 11.1.93 he was suffering from fever and, therefore, he could not put in his appearance in this Tribunal. In the circumstances the M.P. for restoration of the aforesaid O.A. is allowed. O.A. No. 306/92 is restored to its original position. The said O.A. be listed for direction on 8.4.93. M.P. stands disposed of accordingly.</p>
		<p><i>GK</i>  (GOPAL KRISHNA)  Judl. Member</p> <p>Copy sent to the  app. vide 2375</p> <p>Date <u>2-4-93</u></p> <p><i>AB</i>  <u>3712183</u></p>